2117 Written Answers [RAJYA SABHA]

संगठनों ने सहायता प्राप्त मूल्यों पर पका हुया भो जन तथा चारे के विक्री की व्यवस्था भो को है । जहां तक गुजरान महाराष्ट्र और उड़ोमा का सम्बन्ध है, इन संगठनों के नाम तथा उनके दारा संगठित किये गये केन्द्रों के स्थान बताने वाला एक विवरण सभा के पटल पर रखा जाता है। सान्ध्र प्रदेश, विहार, मध्य प्रदेश, मैनूर, राजस्थान और उत्तर प्रदेश के बारे में इसी प्रकार की मूचना एक जित की जा रही है थीर एक जित होने पर सभा के पटल पर रखो जायेगो । [देखिए परिज्ञिष्ट LX धनुपत्र संख्या 17]

t[THE MINISTER OF STATE IN THE FOOD, MINISTRY OF AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) A large number of Indian and foreign voluntary organisations have been doing relief work in the drought-affected areas of the country during 1966 and 1967. Their activities included distribution of foodgrains, cooked food, milk₍ medicines, etc. amongst the affected population. Some of them have also organised subsidised sale of cooked food and fodder. A statement showing the names of organisations and the places where they have organized relief centres so far as Gujarat, Maharashtra and Orissa are concerned is placed on the Table of the Sabha. Similar information in respect of the States of Andhra Pradesh, Bihar, Madhya Pradesh, Mysore, Rajasthan and Uttar Pradesh is being collected and will be laid on the Table of the Sabha, when it is collected. [See Appendix LX₁ Annexure No. 17].

OBJECTION TO SINGLE STATE FOOD ZONES

•274. SHRI ARJUN ARORA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

t[] English translation.

to Questions

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(a) whether some State Governments have objected to the creation of single State food zones;

(b) if so, which are those State Governments; and

(c) what is the nature of their objections?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-(SHRI ANNASAHEB **OPERATION** SHINDE): (a) to (c) In the Chief Ministers' Conference held in April, 1967 there was a consensus that the existing zonal restrictions under which the inter-State movement of foodgrains on private trade is banned, should continue. Some States, viz., Gujarat, Bihar, Uttar Pradesh and West Bengal expressed the view that the entire country should be one zone or that there should at least be larger zones.

REVIEW OF RATIONING POLICY

*276. SHRI NIREN GHOSH: Will the Minister of FOOD AND AGRICULTURE be pleased to state;

(a) whethe'.' it is a fact that Government propose to review the present rationing policy; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) No, Sir.

(b) Does not arise.

TARGETS OF RABI PROCUREMENT

•280. SHRI RAM CHANDER: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a)j the targets of Rabi procurement in each State this year;

(b) the estimated Rabi grain production this year; and

(c) the progress made in that direction so far?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE) (a) No. specific targets of Rabi procurement have been fixed for each State this year.

(b) Firm estimates of production of Rabi foodgrains during 1966-67 have not yet become available.

(c) A statement showing the quantity of Rabi foodgrains procured so far is attached.

STATEMENT

Quantities of Rabi foodgrains procured out of 1966-67 crops (on Central and State Governments' account including Food Corporation of India's procurement available based on reports)

Rabi foodgrain	Quantity procured
	(In '000 Tonnes)
Wheat	92.5
Barley	12.5
Gram	

TOTAL 112.3

*282. [Transferred to the 13th June, 1967.]

इण्डियन एयर लाइन्स कारपोरेशन को हुई हानि

²283. थी रामकुसार भुवालका : क्या पर्यटन तथा नागरिक विमान चालन गंबी यह बनाने की क्रणा करेंगे कि

(क) क्या यह सच है कि 1966-67

केवर्षके दौरान इग्डियन एयर लाइस्न कार-पोरंजन को ⊣ ७। करोड़ रुपये का घाटा हुया है:

to Questions

(ख) यदि हां, तो इस वाटे के क्या कारण हें ;

(ग) क्यायह भो तच है कि कि इस घाटे को पुरा करने के लिये इण्डियन एयर लाइन्स कारपोरेशन किराया बढ़ाने का विचार रखता हे : भीर

(.अ) यदि हां, तो इनका क्या व्यी रा है?

+[LOSS INCURRED BY I.A.C.

*283. SHRI R. K. BHUWALKA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

 (a) whether it is a fact that Indian Airlines Corporation incurred a loss of Rs. 4.61 crores during the year 1966-67;

(b) if so, what are the reasons for this loss;

(c) whether it is also a fact that in order to make up this loss the I.A.C. propose to increase its fares; and

(d) if so, what are the details thereof?]

पर्यटन तथा नागरिक विभान चालन संत्री (डा० करन सिंह): (क) 1966-67

के पुनरीक्षित प्राक्कलन .≱60.55 लॉख थ्यये का घाटा दिखाने हैं।

†[] English translation.